

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 21ST DAY OF APRIL, 2020 /1ST VAISAKHA, 1942

BAIL APPL.NO. TMP 59 of 2020

CRIME NO 724/ 2020 OF CHENGANNUR POLICE STATION,  
ALAPUZHA DISTRICT

PETITIONER/ACCUSED NO.2:

SAGAR G, AGED 21 YEARS,  
S/O. GOPALAN, VETTIKALA THEKKECAERUVIL,  
PERINGALA PO,  
CHENGANNUR, ALAPPUZHA DISTRICT.

BY ADV. SRI. G. HARIHARAN

RESPONDENT/COMPLAINANT/STATE:

STATE OF KERALA,  
REPRESENTED BY PUBLIC PROSECUTOR,  
HIGH COURT OF KERALA, COCHIN - 682 031.

BY PUBLIC PROSECUTOR SRI.RAMESH CHAND

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON  
21.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

::2::

**Dated this the 21<sup>st</sup> day of April, 2020**

**O R D E R**

The learned Public Prosecutor seriously opposed the bail application of accused No.2 on the ground that he has got criminal antecedents.

Post this matter to 28.04.2020.

**T.V.ANILKUMAR  
JUDGE**

jma/